

Laid the statements regarding status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in the 172nd Report of the Committee on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI SOM PARKASH): Sir, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 176th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations/observations contained in the 172nd Report of the Committee on 'Promotion and Regulation of E-Commerce in India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.